

Cyclone Warning Centre in A.P.

2440. SHRI C. SAMBU: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to establish a cyclone warning centre at Chirala or Ongal in Prakasam District in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). No Sir. The 'Cyclone Warning Centre' functioning at Visakhapatnam looks after the Cyclone Warning work of Andhra Pradesh. Two 'Cyclone Detection Radars' (of 400 km range) have been installed at Visakhapatnam and Masulipatnam for the detection of cyclones. There is another cyclone Detection Radar at Madras. Cyclones approaching Chirala or Ongole can be detected by these 'Radars'. Besides, INSAT-1B provides round the clock surveillance of cyclones in the whole of Bay of Bengal.

Technical Staff in General Insurance Corporation

2441. SHRI HAREN BHUMIJ: Will the Minister of FINANCE be pleased to state:

(a) whether General Insurance Corporation of India has given the instructions to its subsidiaries not to take the technical work from their technical staff employed on specified jobs;

(b) whether claim inspectors/automobile engineers (licence holders) working in New India Assurance Company Limited are controlling the Motor Technical Department at divisional offices/regional offices of the Company;

(c) whether most of the divisional offices/

regional offices of all subsidiaries of General Insurance Corporation are functioning without any technical check of the motor claim files by their own engineers; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). No, sir.

(c) and (d). Motor claims are normally settled after scrutiny of the Survey Report by appropriate authorities in the Divisional/Regional Offices. Necessity of a further technical check arises only in cases of complicated or suspicious nature of claims or where specific complaints have been received or disputes have arisen

Registration of Gulfstream III Executive Jets with Directorate General of Civil Aviation

2442. SHRI K. P. UNNIKRIISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether one or more Gulfstream III Executive Jets have been recently registered by the Directorate General of Civil Aviation;

(b) person or organisation which owns these aircraft and had sought registration of these aircraft;

(c) at what price it was bought and from whom, and the selling agent in the deal;

(d) technical and other details of the aircraft; and

(e) whether necessary clearances have been given for the aircraft to operate in India?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) It is a fact that one Gulfstream III/SRA I aircraft has been recently registered by the DGCA.

(b) The aircraft is owned by the Govern-